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is going to help the gardens in East ' DEMARCATION OF THE Africa?

SHRI T. T. KRISHNAMACHARI: I don't know if that directly comes in. I think even countries like East Africa might be prepared for a limitation. The only country which is not prepared to agree to this, I am informed, is Ceylon.

SHRI S. N. MAZUMDAR: If according to the Commerce Minister himself there is a potential internal market for tea, why has Government agreed to the restriction of production by 8 per cent.?

SHRI T. T. KRISHNAMACHARI: These are undoubtedly facts which we want to explore adequately. The internal market can be considerably expanded provided we go the right way. But results don't come so quickly. We are trying to deal with a problem which is rather insistent on solution. Probably next year if our plans get under way, we might perhaps be able to increase production rather than decrease it.

SHRI K. S. HEGDE: Are these limitations a short-term or a long-term plan?

SHRI T. T. KRISHNAMACHARI: These limitations are extremely temporary palliatives.

SHRI K. C. GEORGE: What is the total acreage under tea in the whole world and what is India's proportion to that?

SHRI T. T. KRISHNAMACHARI: I am afraid the articulation of my hon. friend is too rapid.

Mr. CHAIRMAN: "What is the total acreage under tea in the whole world and how much is India's percentage of that?"

SHRI T. T. KRISHNAMACHARI: My knowledge of global statistics is imperfect. If the hon. Member puts a separate question, I will answer him. | agreed interpretation?

BOUNDARIES BETWEEN INDIA AND PAKISTAN

*499. SHRI GOVINDA REDDY: Will the PRIME MINISTER be pleased to state:

- (a) the total extent of boundary lines between India and Pakistan;
- (b) the demarcated boundaries (in miles) between India and West Pakistan and India and East Pakistan?
- (c) the steps taken for completing demarcation work; and
- (d) the reasons for the delay in completing the demarcation of boundaries between India and Pakistan?

PARLIAMENTARY THE TARY TO THE PRIME MINISTER (SHRIMATI LAKSHMI MENON): and (c). A statement is laid on the Table of the House. [See Appendix IV, Annexure No. 122.]

- (b) 456.52 miles have been demarcated out of the total length of boundary between India and East Pakistan.
- (d) The general reasons for the delay in completing the demarcation are the differences in the interpretation of the Radcliffe and Bagge Awards for certain portions of the boundaries, and disputes about small areas arising out of the actual survey and demarcation.

SHRI GOVINDA REDDY: What steps have Government taken to come to some arrangements with regard to the disputed areas in respect of Bagge and Radcliffe Awards?

SHRIMATI LAKSHMI MENON: Various surveys were made and certain conferences were held between the Directors General of Survey of Pakistan and India and also between the Directors of Land Records in the two Dominions.

SHRI GOVINDA REDDY: May I know if there has been difference of opinion regarding the interpretation of the award between the two Dominions, have any steps been taken to get some SHRIMATI LAKSHMI MENON: I should like to state that these negotiations are meant to arrive at common understandings with regard to the interpretation of the Bagge Award.

SHRI GOVINDA REDDY: Have any common agreements been arrived at since the Indo-Pakistan Conference of 1948?

Shrimati LAKSHMI MENON: Yes. Common agreements have been arrived at regarding certain boundary demarcations between Punjabs of Pakistan and India and also between Pakistan and Bihar and Pakistan and Bengal.

Shri GOVINDA REDDY: Has there been any agreed demarcated areas after the 1948 Conference?

Shrimati LAKSHMI MENON: There has been agreed demarcated areas in Bihar and Pakistan. All these are after 1948.

SHRI RAMA RAO: Would it be necessary to go on rigidly with the work of demarcation in view of the present happy 'developments?

(No answer.)

NATIONAL EXTENSION SERVICE SCHEME

*500. SHRI GOVINDA REDDY: Will the Minister for Planning be pleased to state:

- (a) whether Government are considering a scheme of National Extension Service in relation to the Community Projects;
- (b) if so, the particulars of the scheme; and
- (c) the expenditure proposed to be incurred on the scheme?

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) Yes.

(b) and (c). These have not yet been finalised.

SHRI GOVINDA REDDY: May I know the outlines of the scheme at least?

SHRI J. S. L. HATHI: The outlines of the scheme are that we are going to have about 1.200 blocks. These National Extension Services controlled by the Community Centres are of course intensive programmes while the extension of the blocks is going to be more or less a permanent feature and then in all these blocks the programme may be intensified which may take the form of Community Projects. This is the general outline. There will be one block of about 100 villages and for every 10 villages there shall be a village labour worker. 10 such groups will form one block.

SHRI GOVINDA REDDY: Who will be the administrative authority for this Extension Service?

SHRI J. S. L. HATHI: Generally the Development Commissioner of the State will be in charge of this and will work under the Ministry of Food.

Shri GOVINDA REDDY: Has the scheme been suggested by the Planning Commission or by the Ministry of Food?

Shri J. S. L. HATHI: It was suggested by the G.M.F. Committee and adopted by the Commission.

SHRI GOVINDA REDDY: Have not estimates been prepared for these?

SHRI J. S. L. HATHI: They are not yet finalised.

SHRI K. C. GEORGE: Is the Government proposing to extend this National Service to all the Community Centres that are at present existing?

Shri J. S. L. HATHI: It is not a question of extending to all the Community Centres. Because the Community Projects will be an intensified programme of this.

Shri K. C. GEORGE: What are the services contemplated by these National Extension Services?